

स्कीन द० 2-10-81 13 से 24

पृष्ठ

छ. सरिता हिन्दी (81)	2 अदद
ज. कादम्बिनी	2 "
झ. दिनमान साप्ताहिक (81)	2 "
55. तेल डिब्बा	2 "
56. गैस के सिलेन्डर खाली	2 "
57. हैंडलूम के झोने कपड़े	2 बंडल और 9 अदद
58. ऊन का गोला (ओसवाल)	131 गोले
59. रुमाल	51 अदद
60. तैयार फाक	2 "
61. नायलान की पैट	3 "
62. खुली ऊन की गुच्छिया	40 कि० ग्रा० लगभग और 2 छोटी गुच्छि- याँ पैकेटों में
63. लेस कढ़ाई वाली	6 अदद
64. छतरियाँ	4 "
65. ट्रांसिस्टर	4 "
66. झाड़ू	35 "
67. फूल मखाना	1 1/2 टिन

(ग) रेल सम्पत्ति (विधि विरुद्ध कठजान) अधिनियम की धारा 3 के अन्तर्गत मामला सं० 67/81 में श्री दीना नाथ, भाई को भिरपतार किया गया था। उसे 19-10-81 से मुअ्तल कर दिया गया था किन्तु 10-11-81 से उसे ड्यूटी पर ले लिया गया है। इस मामले की अभी जांच पड़ताल की जा रही है।

## PAPERS LAID ON THE TABLE

12.00 NOON

I. Report and Accounts (1978-79) of the Tripura Forest Development and Plantation Corporation Limited, Agartala and related papers.

## II. Notification of the Ministry of Agriculture (Department of Agriculture and Cooperation).

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): Sir, I beg to lay on the Table:—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (I) of section 619A of the Companies Act, 1956:—

(i) Third Annual Report and Accounts of the Tripura Forest Development and Plantation Corporation Limited, Agartala, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the document mentioned at (1) (i) above. [Placed in Library. See No. LT-2962/81 for (i) and (ii) above.]

II. A copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture and Cooperation). Notification G.S.R. No. 517(E), dated the 19th September, 1981, declaring Fertiliser (Control) Order, 1957, as Special Order for the purpose of summary trial under section 12-A of the Essential Commodities Act, 1955, under sub-section (6) of section 3 of the said Act. [Placed in Library. See No. LT-3009/81.]

Report and Certified Accounts (1980-81) of the Central Board of Irrigation and Power, New Delhi

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): Sir, I beg to lay on the Table, a copy (in English and